



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-147/NCLAT/CHN BEN/2026

Dated: 29th Aug 2026

NOTICE

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 02.11.2026, is advanced to be listed on **29.09.2026**

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 78/2026 For Stay IA No. 1055/2026	V. Venkata Sivakumar Claimant for reimbursement of liquidation costs Vs S Hari Karthik, Liquidator of The Jeypore Sugar Co Ltd & 8 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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